

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 631
150/213/ND/2021

IN THE MATTER OF:

M/s. Sunrise Mining Company Pvt. Ltd..

...APPLICANT

Vs.

M/s. Twenty First Century Wire Rods Ltd.

...RESPONDENT

Section

U/s 213 of Comp. Act, 2013

Order delivered on 15.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Kshirja Agarwal

For the RP

:Mr. Sanjay Bhatt, Adv.

ORDER

Due to paucity of time, matter is adjourned to **21.04.2023**.

Sd/-
(COURT OFFICER)